

(c) to (f). Information is being collected and will be laid on the Table of the House.

Space Programme

9248. SHRI BHAGEY GOBARDHAN:
Will the PRIME MINISTER be pleased to state:

(a) the applications of the Indian Space programme towards resources survey and management with special emphasis on rural development;

(b) the details of the data collected so far for identifying ground water potential of States and U.Ts. for irrigation as well as drinking water programmes; and

(c) the States and U.Ts. already utilising the data for irrigation programmes?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (SHRIMATI MARGARET ALVA): (a) Space technology has been utilised for various rural development programmes using space remote sensing and communication capabilities. The specific projects carried out at national level are:

- Ground water potential zone mapping under the National Drinking Water Technology Mission to provide water source in problem villages. These maps have helped in drilling wells with success rates of over 90%.
- Wasteland mapping to assist the reclamation of wastelands for productive use through afforestation, horticulture, fodder development etc.
- Mini and micro watershed prioritisation for enhanced

command area irrigation through appropriate soil conservation measures.

- Weekly fisheries forecast charts indicating potential areas for fishing are being disseminated to fisheries Departments/Associations.

- As part of the satellite based communication programme, disaster warning system for advance warning of cyclones, rural telegraphy to enable communication with remote areas and mass educational programmes for rural population are provided.

- Integrated surveys of natural resources have been taken up for Drought Prone Area Programme/ Desert Development Programme Districts to arrive at action plans at village level for sustainable development.

(b) and (c). The entire country has been mapped for ground water potential zones using satellite data. These maps are being utilised by every State and Union Territory for locating suitable drilling sites for drinking water as well as irrigation. The success rate of drilling achieved through these maps is more than 90%.

Urban Development Projects Pending Clearance

9249. SHRI DATTATRAYA BANDARU:
Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether a number of Urban Development Projects are pending clearance;

(b) if so, the details thereof State-wise;

(c) whether there is any time-bound programme to clear the pending Urban Development Projects particularly of Andhra Pradesh; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI M. ARUNACHALAM): (a) and (b). Three Urban Development Project Proposals, for possible World Bank, Assistance, have been received from the State Governments of Kerala, Madhya Pradesh and Orissa. The details are as under:-

i) Kerala Urban Development Project;

a) Project cost Rs. 426.00 Crores

b) Components; Traffic & Transpiration. Water Supply Sewerage Surface Drainage, Environmental Sanitation Slum Upgrading, Municipal Enter-prices, Mapping & Land information system.

c) Beneficiary cities/towns; Three city regions of Thiruvananthapuram Kochi and Kozhikod.

ii) Madhya Pradesh Urban Development Project-II:

a) Project cost: Rs. 700.00 Crores

b) Components: Area Development and Upgradation of Urban infrastructure, Traffic Management & Transport.

c) Beneficiary cities/towns: Urban Region of Bhopal Indore, Jabalpur, Gwalior, Bhihai-Raipur.

iii) Orissa Urban Development Project:

a) Project Cost: Rs. 437.8 Crores

b) Components : Municipal Urban Fund,

Shelter, Slum Improvement Traffic and Transport.

c) Beneficiary Cities/Towns: Project will cover Cuttack, Bhubaneswar, Rourkela, Sambalpur, Berhampur, Balasore, Puri, Paradip, Talchal/Angul and Dhenkanal, including their peripheries.

(c) and (d). Urban Development Project proposal from the Government of Andhra Pradesh is pending with Central Government. The above three Project Proposals need clearance from technical feasibility and resource angle. Further project processing, including size and scope of the project suitability, timing and extent of World Bank assistance would depend on mandatory clearance from the Planning Commission from resource angle, detailed project preparation including World Bank preparation mechanism and donor preference and also availability of committable funds with donor agency.

[Translation]

Purchase of Land by Maruti Udyog Limited

9250. SHRI ANNA JOSHI: Will the PRIME MINISTER be pleased to state:

(a) whether the Union Government have received any report from the Government of Haryana regarding alleged purchase of 100 acres land by the Maruti Udyog Limited in Bhandss village, Haryana; and

(b) if so the action taken by the Government on the said report?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI P.K. THUNGON): (a) Yes, Sir.

(b) CBI are separately conducting an enquiry into the allegation. Suitable action